

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). There has been of late some increase in the activities of the Naga hostiles in the areas bordering on Nagaland, including the Mikir and North Cachar Hills District of Assam,

(c) The State Governments of Assam and Manipur have taken all possible measures to guard against these activities. Patrolling in these areas has been intensified and other security arrangements tightened up.

Industrial Licences

*444. **Shri P. R. Chakraverti:**
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 15 on the 3rd November, 1965 and state:

(a) whether Government have prepared a Study of the system prevailing in Britain, U.S.A. and some other countries as to how industrial licences, quotas and permits are issued;

(b) whether the question of codifying the system of issuing industrial licences, quotas and permits and formation of a quasi-judicial body for the purpose has also been referred to the Administrative Reforms Commission;

(c) whether the State Governments have also expressed their views in the matter; and

(d) if so, the nature thereof?

The Minister of Home Affairs (Shri G. L. Nanda): (a) No, Sir.

(b) No, Sir. But the Commission will review the mechanism and procedures of economic controls.

(c) No, Sir.

(d) Does not arise.

Eviction of Peasants

1764. **Shri A. K. Gopalan:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Kerala Consultative Committee has appointed a Sub-Committee to enquire about the eviction of peasants from the project areas of high ranges;

(b) whether the Committee has submitted any report;

(c) if so, the main recommendations made by them; and

(d) whether the Committee visited those areas; and if so, when?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes.

(b) Yes.

(c) A copy of the report is placed on the table of the House. [Placed in the Library. See No. LT-5716/66].

(d) Yes. From 20th December, 1965 to 5th January, 1966.

Satyagraha by Kerala N.G.Os.

1765. **Shri A. K. Gopalan:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that 500 N.G.Os. offered Satyagraha before the Quilon Collectorate on the 19th December, 1965;

(b) if so, what were their grievances; and

(c) the action taken by Government thereon?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No, Sir.

(b) and (c). Does not arise.